NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 86(ND)11 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE COMPANY: MI/s. Manaoj Jain & Ors. V/s. M/s Hilltop Rubbers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
2.	Pajeer Ajay (nong Ad	V Respondents	proylang

ORDER

None for the petitioner. The Learned counsel for the respondent is present. The petitioner was absent on the last date and in view of his absence today also it transpires that he is not interested in prosecuting the petition. Therefore, the same is dismissed in default of the petitioner and shall be consigned to records after its due completion.

Sa

(R.Varadharajan) Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)